

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.473/98

Thursday this the 26th day of March, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Ravikumar K.V.
Kariyar House,
Perimbadari House
Mannarkkad-678 762.

..Applicant

(By advocate Mr. TCG Swamy rep. N.Nagaresh)

Vs.

1. Sub Divisional Inspector of Post Offices,
Mannarkkad Postal Sub Division,
Mannarkkad.

2. Superintendent of Post Offices,
Ottappalam Postal Division,
Ottappalam-679 101.

...Respondents

(By Advocate Mr.TPM Ibrahim khan, SCGSC(rep.))

The application having been heard on 26.3.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant on coming to know that there is a vacancy of Extra Departmental Delivery Agent, Thenkara Post Office has applied on 24.2.98 (A.2) for considering him also alongwith those sponsored by the Employment Exchange. This representation was rejected by the second respondent by order dated 3.3.98 (A.1). Hence the applicant has filed this application to set aside the Annexure.3 letter of the second respondent and to direct the respondents to consider him also alongwith those sponsored by the Employment Exchange for selection and appointment to the aforesaid post.

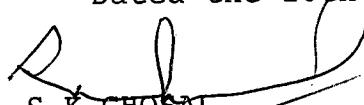
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(Signature)

2. When the application came up for admission today, learned counsel appearing for the respondents submitted that in view of the ruling of the Hon'ble Supreme Court in Excise Supdt. Malkapatnam, Krishna Dist. A.P. Vs. K.B.N. Visweswara Rao and others (1996) 6 SCC 216, the respondents would consider the candidature of the applicant also alongwith those sponsored by the Employment Exchange, even though his name may not be sponsored by the Employment Exchange.

3. In view of the submission of the learned counsel for the respondents and as agreed to by the learned counsel for the applicant, we set aside the impugned order (A3) and direct the respondents to consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Delivery Agent, Thenkara Post Office, even though his name may not be sponsored by the Employment Exchange. There is no order as to costs.

Dated the 26th day of March, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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LIST OF ANNEXURES

1. Representation dated 16.12.1997
submitted to the second respondent. (Annexure A1)
2. Representation dated 24.2.1998
submitted to the first respondent. (Annexure A2)
3. Letter No.B3/23(a) dated 3.3.98
of the second respondent. (Annexure A3)

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